

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1148/2024 in C.P. (IB)/3574(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

NAME OF THE PARTIES:- Shreya Tarafder Vs. Kedar Mulye
IN THE MATTER OF
Indranil Das & Anr
V/s
M.D Devcon Pvt Ltd

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1148 of 2024:- Counsel, Supriya Patil appeared for the Applicant, Counsel, Pratik Sarkar appeared for the Respondent no. 2 and Counsel, Kamal Naulakha appeared for the homebuyers. None present on behalf of the Respondent no. 1, therefore the matter is proceeded ***ex-parte*** against the Respondent no. 1. Counsel appearing for the Respondent no. 2 seeks time to file reply. Let reply, if any, on behalf of the Respondent no. 2 be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further consideration on **12.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)